

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-93/2000 in
OA-1212/95

New Delhi this the 19th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Bikram Ram,
S/o Sh. Khazana Ram,
C/o Dy. Chief Engineer(Construction)
Northern Railway, Bhatinda. Petitioner

(through Sh. M.K. Gaur, proxy for Sh. U. Srivastava,
Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. S.R. Ujlain,
Chief Administrative
Officer (Const.),
Northern Railway,
Kashmere Gate,
Delhi-6.
3. Sh. Sandeep Gupta,
Dy. Chief Engineer(Court),
Northern Railway,
Bhatinda. Respondents

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Shri Gaur acknowledges that the Tribunal's order dated 28.09.99 have been complied with vide respondents' letter dated 19.09.2000, a copy of which is taken on record. Accordingly, CP dropped. Notices discharged.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

/vv/